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भारतीय रिज़र्व बैंक
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ऋण आयोजना कक्ष
शहीद भगत सिंह मार्ग
मुंबई-400 001

RESERVE BANK OF INDIA
CENTRAL OFFICE
CREDIT PLANNING CELL
SHAHID BHAGAT SINGH ROAD
MUMBAI-400 001

टेलीफोन : 266 1602
TELEPHONE :

तार :
TELEGRAMS : "RESERVBANK"

फैक्स : 265 1685
FAX :

CPC.No. 651 /04.51.01/96-97

January 3, 1997
Pausha 13, 1918(S)

To

50 Scheduled Commercial Banks
(As per the list)

Dear Sir,

Sectoral Deployment of Bank Credit - Submission of Returns

As you are aware, the reporting system on deployment of Gross Bank Credit had been introduced in 1976 with a view to establishing an adequate, responsive and quick monitoring system in regard to deployment of bank funds. The frequency and the proforma of the return had undergone some revisions since its introduction. At present the return is prescribed on a fortnightly basis. In order to monitor the data on deployment of funds effectively, the timely receipt of the duly completed return is essential. Of late, it has been observed that these returns are received very late. Moreover, the quality of the data reported in the return also require improvement. With a view to streamlining the reporting system and to reducing the burden on the banks in collecting the necessary information from the branches, consolidating them and submitting the same to Reserve Bank of India, it has now been decided that with effect from the fortnight ending April 25, 1997, the data on deployment of funds be furnished in the proforma enclosed, once a month, instead of fortnightly at present, as on the last reporting Friday of the month. The proforma is in two parts viz. Part I and Part II. In the case of those banks having a large number of branches with wide geographical coverage it will be sufficient if the required information is collected from selected critical branches which would form a sizeable part of bank credit. However, the information to be reported in the proforma should be a reasonable estimate for the bank as a whole, based on the data collected from such critical branches. Since the data as at the end of the year is very important for monitoring purposes, it would be necessary to have a return also as on the 31st March of the year, in case the last reporting Friday of March does not coincide with the 31st March. In order to have a proper base for comparison, the data in the revised format as on the last Friday of March 1997 and also as on 31st March 1997 may also be furnished.

2. It is of utmost importance that banks should send the returns duly completed so as to reach us within a month from the date to which the data relate. While submitting the return in time, we would greatly appreciate if the quality of the data is ensured. The data are to be rounded off to the nearest crore of rupees, without any decimal. It may please be noted that the figures in the return are legible and consistency of data between the various items is ensured. The completed return should be forwarded to the Adviser-in-Charge, Credit Planning Cell, Reserve Bank of India, Central Office, P.B.No.406, Mumbai 400 001. (Fax No. 022-2651685).

3. It is advisable that a senior officer may be designated in each bank to monitor the data on deployment of credit and reporting the same to the Reserve Bank of India. We shall be grateful if you could kindly let us know immediately the name of the officer who has been designated for the purpose. If necessary, he may call on us for further clarification.

Kindly acknowledge the receipt of this letter.

Yours faithfully,

(A. Vasudevan)
Executive Director

Encl : 2